27-03-2023 Regarding development of certain villages under Saansad Adarsh Gram Yojana Scheme in Ramananthapuram-Laid. MATTERS UNDER RULE-377 Navaskani, Shri K. Sansad Adarsh Gram Yojana

Title: Regarding development of certain villages under Saansad Adarsh Gram Yojana Scheme in Ramananthapuram-Laid.

SHRI K. NAVASKANI (RAMANATHAPURAM): I shortlisted and submitted the proposal for development of Periyapattinam, Vaalinokkam and Chandirakottai villages in my Ramanathapuram Constituency under Saansad Adarsh Gram Yojana Scheme. But quite unfortunately, no development activities have been initiated for the recommended villages by the Government. What are the initiatives taken up to develop the villages suggested under this Scheme? We are recommending certain villages to be developed under this Scheme but no clarity on the benefits of this Scheme and reasons for delay in implementing have been listed. I organized special camp at Tirupullani Panchayat Union and Periyapattinam Panchayat Union coming under Ramanathapuram Constituency to receive the petition from the residents and validated it with Assistant Engineers for 19 essential requirements and forwarded the proposal for the approval of the same. But till date no further progress has been made on the proposal. If a recommended proposal has not been given due consideration then why such schemes have been announced and why funds are allocated. So, I kindly request this Government to ensure to make the scheme fully functioning and allot adequate funds and disburse funds for the successful implementation of this Scheme for the betterment of the undeveloped villages.